

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

UNSTARRED QUESTION NO:2310
ANSWERED ON:06.08.2003
APPROVAL OF FOREIGN DIRECT INVESTMENT PROPOSALS
ADHIR RANJAN CHOWDHURY;SHYAMA SINGH

Will the Minister of DISINVESTMENT be pleased to state:

- (a) whether the Disinvestment Ministry has approved 21 Foreign Direct Investment (FDI) proposals worth Rs.35.5 crore;
- (b) if so, the reasons and details of proposals cleared so far, company-wise;
- (c) whether by this step small and medium companies are likely to lose their grip on domestic retail market;
- (d) if so, the measures proposed to be taken by the Government to safeguard the interest of small retailers; and
- (e) the manner in which the industry would be benefited by FDI inflow in the country?

Answer

MINISTER OF COMMUNICATION AND INFORMATION TECHNOLOGY AND MINISTER OF DISINVESTMENT (SHR SHOURIE)

- (a) No, Sir. Ministry of Disinvestment does not approve any Foreign Direct Investment (FDI) proposals.
- (b) to (e) Do not arise.